

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SASTRA ROBOTICS INDIA PRIVATE LIMITED

1	Name Of Corporate Person	Sastra Robotics India Private Limited
2	Date Of Incorporation Of Corporate Person	19/08/2013
3	Authority Under Which Corporate Person Is Incorporated/ Registered	RoC-Ernakulam
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U31900KL2013PTC034784
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	XXI/536-C1, AMS Building Kaipadamughal, CUSAT P.O, Ernakulam, Cochin, Kerala, India, 682022
6	Liquidation Commencement Date Of Corporate Person	23-12-2024
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name : Madhusudhanan EP, Address : Embram Madam, Nettoor PO, Ernakulam, 682040., Email id: epmadhusudhanan@gmail.com Telephone : 8089359964 IBBI Reg.no: IBBI/IPA-002/IP-N01163/2021-2022/13856
8	Last Date For Submission Of Claims	22-01-2025

Notice is hereby given that the **SASTRA ROBOTICS INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 23-12-2024

The stakeholders of **SASTRA ROBOTICS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 22nd January, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 27-12-2024

Place : Ernakulam

Name and Signature of the Liquidator: Sd/- Madhusudhanan E P

EXPRESS READ

The nurse advised the couple to reach the Nelliampathy Pri-



mary Health Centre immediately and contacted Dr Lakshmi, the medical officer and gynaecologist, over the phone. As per the doctor's instructions, Sudina and nursing assistant Janaki made arrangements for the delivery at the hospital.

As 108 services were not avail-

able at midnight, Samba and her husband, with the help of Poabs Estate Dispensary pharmacist Mithlaj and driver Sabu, set off for the hospital in a Poabs Estate jeep. However, before reaching the hospital during the difficult journey, the woman gave birth to a baby boy in the jeep itself at

midnight. After reaching the Kakkatt Health Centre safely, Sudina and Janaki cut the umbilical cord of the baby, as per the instructions of Dr Lakshmi.

Upon examination, it was found that the woman's health condition was poor and as she could not be moved from the jeep, the authorities decided to shift her to the Nenmara Community Health Centre.

According to health officials, Sudina and Janaki left Kaikatty with Samba in the jeep. "Within minutes, the jeep was blocked by a wild tusker and it became impossible for the party to proceed further. Immediately, Nelliampathy health inspector Joyson contacted deputy forest range officer Jayendran and then the forest officials arrived at the spot.

Meanwhile, the health inspector had informed the Patagiri po-

lice station authorities. The wild elephant stood firm on the road for about two hours right in front of the jeep. When they tried to reverse the jeep, they noticed a huge herd of wild buffaloes stationed in the rear side of the vehicle. During this time, the doctor gave instructions over the phone. With the help of forest officials, the party waited until the elephant left. The mother and the baby could be shifted to CHC Nemmara only after the elephant went back to the forest after a long time.

The duty doctor at Nemmara CHC received the mother and the baby and provided necessary care. Both were later referred to the Women and Children's Hospital Palakkad for specialist examination and care. Hospital authorities said that both the mother and the baby are doing well.

Kochi: Police have registered a case against film and serial actors Biju Sopanam and S P Sreekumar on the complaint of an actress, who alleged that she was sexually assaulted during the shooting of a serial. Police said that one of accused assaulted her and the other threatened her. The case registered at the Kochi Infopark police station was handed over to the Thrikkakara police for investigation. Police sources said the actress shared the information about the harassment with the Special Investigation Team (SIT) formed after the Hema Committee report was released. On the instructions of the SIT, the Info Park police registered a case.

Mananathavady: CPM leader and former MLA M Swaraj, said the swell of online hatred showered on MT Vasudevan Nair's writing was evidence of the power of his literature. Speaking at a session at the Wayanad Literature Festival on Thursday, Swaraj said MT's writing had suffocated racists for decades. "The power of words lies in its ability to suffocate communalists," he said. Swaraj said that such writing had become rarer in the present because of the increased backlash artists now face, not only from the society but from the government too. "This is a concerning moment for our society and a clear propaganda of the government, yet the fourth pillar, except some, remains afraid to raise their voice," he said.

The image shows the official logo of the Karnataka Industrial Areas Development Board (KIADB) on the left, which consists of a stylized 'K' inside a square. To the right of the logo, the text reads: 'KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD' in large, bold, uppercase letters. Below this, in smaller text, is '(A Government of Karnataka Undertaking)'. Further down, the address is listed: '# 49, East Wing, 4th & 5th Floor, Khanija Bhavan Race Course Road, Bengaluru - 560 001. Phone No. 080-22265383 website : www.kiadb.in'. At the bottom of the image, there is a line with the text 'No.IADB/ENGG/PMC/IEPTND-EP-13/599/2024-25' followed by 'Date: 24.12.2024'. Below this line, in bold, is 'SHORT TERM NOTICE INVITING TENDER FOR PROVIDING PROJECT MANAGEMENT CONSULTANCY SERVICES.' and below that, in parentheses, '(Through GOK Karnataka Public Procurement Portal Only)'. The main body of the notice follows, starting with 'KIADB is inviting tender under Quality Based Consultancy System (QCBS) as per the Karnataka Transparency in Public Procurement Act 1999 and Rules 2000 through electronic procurement from eligible Consulting Firms under two cover system for the following work:'. This is followed by a paragraph describing the work: 'Name of the works : Providing Project Management Consultancy Service for the work of formation of Sub layout including formation of 24m wide roads, 18, wide roads including asphaltting, construction of RCC side drains, RCC cross drainage works, SWD, HDPE dual water supply pipeline at Devanahalli General Industrial Area, Devanahalli, Doddaballapura Talu, Bengaluru Rural District.' Then, it states 'The last date and time of receipt of tender is : 08.01.2025 upto 4.30 pm.' and 'Applicants May Download Bidding Documents from the E-Procurement Portal https://kppp.karnataka.gov.in.' At the bottom right, it says 'Sd/-' and 'Chief Engineer-1, KIADB Bengaluru'. At the bottom left, there is a reference number 'DIPR/CP/3973/Zen/2024-25'.

 **PSPCL** Punjab State Power Corporation Limited

(Regd. Office: PSEB Head Office, The Mall, Patiala-147001)

Corporate Identity Number : U40109PB2010SGC033813 | Website : www.pspcl.in
(Contact No. 96461 - 17659)

Tender Enquiry no.1735/Th.0p/O&M/PC-2538 **Dated 24-12-2024**

Chief Engineer / O&M (P&P Cell-II), GHTP, Lehra Mohabbat, invites E-tender for the **Procurement of Two No. Fire Tenders for GHTP, Lehra Mohabbat**, Quantity as per NIT. For detailed NIT & tender Specification please refer to <https://eproc.punjab.gov.in> from **24-12-2024 at 17:00 hrs. onwards**.

Note: Corrigendum and addendum, if any will be published online at <https://eproc.punjab.gov.in>

1190/GHTP-102/24-12/24/2024
76155/12/3749/2023/40218

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT	
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF SASTRA ROBOTICS INDIA PRIVATE LIMITED	
1	Name Of Corporate Person
2	Date Of Incorporation Of Corporate Person
3	Authority Under Which Corporate Person is Incorporated/ Registered
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person
6	Liquidation Commencement Date Of Corporate Person
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator
8	Last Date For Submission Of Claims

Bhubaneswar Municipal Corporation

Phone No. 0674-2431253, e-mail: bmc.gov.in

No.52459/ BMC, BBSR Dated.20/12/2024

XXXXX-II-SWMPMU-143/2024-25

NOTICE INVITING TENDER (NIT)

NATIONAL COMPETITIVE BIDDING THROUGH e-Procurement

C-1323: On behalf of the Commissioner, Bhubaneswar Municipal Corporation (BMC), Dy. Commissioner (Sanitation), BMC invites tenders for Procurement in conformity with terms and conditions of the tender document in Two Bid System (Part-I): General & Technical Bid and Part-II: Financial Bid. Price Bid/ BOQ from intending bidders fulfilling the eligibility criteria and other qualifying requirements mentioned in this tender document for ***Mechanical Sweeping and Allied Cleaning of Select Road Stretches under Package-II of Bhubaneswar Municipal Corporation for a period of three years*** *Each bid should be submitted online through the website <https://tenders.sdnha.gov.in> by eligible bidders. The bidders should have necessary portal enrolment (Digital Signature Certificate) under e-procurement process of Govt. of Odisha in required class/category. For queries, if any on this tender document, intending bidders may contact Deputy Commissioner (Sanitation), Bhubaneswar Municipal Corporation, Bhubaneswar during office hours.

1. Schedule of Events:

Sl. No	Description	Critical Dates
1.	Period of availability of tender document for bidding.	From 23.12.2024 (Time- 11.00 AM) to DT.22.01.2025 (Time 5.00 PM)
2.	Pre-Bid Meeting	DT. 03.01.2025 Time 12.00 Noon
3.	Submission of Pre-Bid queries by bidders to email: dc-sanitation@bmc.gov.in	DT.04.01.2025 Up to 5.00 PM
4.	Last date and time for submission of proposal on online mode	DT.22.01.2025 (5.00 PM)
5.	Date & Time of opening of proposal	DT.24.01.2025 (12.00 Noon)

- Other details can be seen in the bidding document available in website tenders.sdnha.gov.in (for view, download and bidding) and in BMC Website www.bmc.gov.in (for view and download only).
- All amendments, Clarifications, time extension etc. will be uploaded in the website only. Bidders should regularly visit the above website to keep themselves updated.
- Authority reserves the right to reject any or all the tenders without assigning any reasons thereof subject to the limitations prescribed by Central Vigilance Commission.

By Order of Commissioner, BMC

OIPR-13002/11/01/22/2425

Sd/- Dy Commissioner (Sanitation), Bhubaneswar Municipal Corporation

Kerala Road Fund Board <u>Request for Proposal for the Appointment of Independent Engineer for Thiruvananthapuram City Road Improvement Project (TCRIP) and Kozhikode City Road Improvement Project (KCRIP)</u> KRFB invites Request for Proposal from qualified experienced firms for providing services of Independent Engineer for TCRIP and KCRIP. Last date for application is 27.01.2025. For further details, log on to www.krfb.org. CEO, KRFB	
D3/797/2024&1PRD	



FLUID CONTROL RESEARCH INSTITUTE
 (Under Government of India, Ministry of Heavy Industries)
 KANJIKODE WEST, PALAKKAD – 678 623, KERALA, INDIA
 Phone: 0491-2566120/2566206 Fax: 0491-2566326
 Email: purchase@fcriindia.com, Web: <http://www.fcriindia.com>

TENDER

FCRI invites Tenders for **"Engagement of Agency for Conduct & Management of Computer based Examinations including online Applications for Recruitments"** from eligible bidders through GeM Portal.

The Notice Inviting Tender is posted at www.fcriindia.com.

EMD: Rs.75000/-

Tender start date: 20.01.2024 **Bid Closing Date: 20.01.2025**



MAHATRANSCO
Karnataka State Electricity Transmission Co. Ltd

INVITATION FOR BID (IFB)
(LOCAL COMPETITIVE BIDDING)

SRM e-Tender No. T-2495/MSETCL/CO/ Projects /Pre-Tender (RFx No. 6000001282)

MSETCL invites offers by SRM e-tendering in TWO bid system (Techno-Commercial Bid and Price Bid) from the eligible registered bidders for the following work as detailed below.

"Conversion of 110kV DCDC to 132kV DCDC line from Mayani Tap to Dighanchi Substation (Route Length-48.86 km) under Karad Zone, MSETCL.",

Interested bidders may obtain further information available on the website. <https://srm.tenderinfo.mahatransco.in>

The date of downloading of Bid documents available on the website is from 20.12.2024.

Sd/-
Chief Engineer (Projects), MSETCL



Bhubaneswar Municipal Corporation

Phone no. 0674-2431253, e-mail: info@bmc.gov.in
 XXXXX-II-SWPMU-43/2024-25
 No: 52469 /BMC, BBSR Dated. 20.12.2024
NOTICE INVITING TENDER (NIT)
NATIONAL COMPETITIVE BIDDING THROUGH e-Procurement

C-1324 : On behalf of the Commissioner, Bhubaneswar Municipal Corporation (BMC), O/o Commissioner (Sanitation), BMC invites tenders document for e-Procurement in conformity with terms and conditions of the tender document in Two Bid System (Part-I). General & Technical Bid and Part-I: Financial Bid/Price Bid/ BOQ/ from intending bidders fulfilling the eligibility criteria and other qualifying requirements mentioned in this tender document for **"Mechanical Sweeping and Allied Cleaning of Select Road Stretches under Package-I of Bhubaneswar Municipal Corporation for a period of three years"**. Each bid should be submitted online through the website <https://tendersodisha.gov.in> by eligible bidders. The bidders should have necessary paper document (Enlight Digital Signature Certificate) under e-procurement process of Govt. of Odisha in required class/category. For queries, if any on this tender document, intending bidders may contact Deputy Commissioner (Sanitation), Bhubaneswar Municipal Corporation, Bhubaneswar during office hours.

1. Schedule of Events:

Sl No	Description	Critical Dates
1.	Period of availability of tender document for bidding.	From 23.12.2024 (Time- 11.00 AM) to Dt.22.01.2025 (Time 5.00 PM)
2.	Pre-Bid Meeting	Dt. 03.01.2025 (Time 12.00 Noon)
3.	Submission of Pre-bid queries by bidders to email id: de-sanitation@bmc.gov.in	Dt.04.01.2025 Up to 5.00 PM
4.	Last date and time for submission of proposal on online mode	Dt.22.01.2025 (5.00 PM)
5.	Date & Time of opening of proposal	Dt.24.01.2025 (12.00 Noon)

Other details can be seen in the bidding document available in website tendersodisha.gov.in (for view, download and bidding) and in BMC Website www.bmc.gov.in (for view and download only).

All amendments, Clarifications, time extension etc. will be uploaded in the website only. Bidders should regularly visit the above website to keep themselves updated.

Authority reserves the right to reject any or all the tenders without assigning any reasons thereof subject to the limitations prescribed by Central Vigilance Commission.

By Order of the Commissioner, BMC
Sd/- Dy. Commissioner (Sanitation)
Bhubaneswar Municipal Corporation

OIPR-13002/11/01212425

KERALA SOLID WASTE MANAGEMENT PROJECT (KSWMPP)
LOCAL SELF GOVERNMENT DEPARTMENT, GOVERNMENT OF KERALA

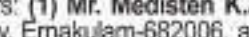
REQUEST FOR PROPOSAL

Project Director, Kerala Solid Waste Management Project (KSWMPP) under LSGD, intends to notify tender for Hiring of the following activities:

SL No	Activity	Published Date
1	Consulting Services for Procurement Post Review for World Bank financed KSWMPP	18 December 2024

RFP is available at www.kswmp.org and <https://etenders.kerala.gov.in>. Interested Consultants must submit their Proposal through the electronic-procurement portal of Government of Kerala <https://etenders.kerala.gov.in>.
 Telephone: 0471-2333011, E-Mail: tenderkswmp@gmail.com

D3/002/2024/18PRD



Canara Bank

Indian Institute of Banking & Finance

**FORT KOCHI BRANCH, TM, Mahammed Road,
Fort Kochi, PO, Ernakulam, Kerala-682001.**

Tel: 0484-2215467, 2301991427, E-mail: co@cof@canarabank.com

DEMAND NOTICE [SECTION 13(2)]

To,

Borrowers: (1) Mr. Medisten K.J., 23/1374 Kalariakko House, Kadebhagham Road, Palluruthy, Ernakulam-682006, also residing at Vadakkehadathi House, Palamuttam Road, Edakochi, Ernakulam-682010 (2) Mrs. Aswathi Medisten, 23/1374 Kalariakko House, Kadebhagham Road, Palluruthy, Ernakulam-682006, also residing at Vadakkehadathi House, Palamuttam Road, Edakochi, Ernakulam-682010.

Dear Sir,

Sub: Demand notice under section 13(2) of the securitisation and reconstruction of financial assets and enforcement of security interest Act 2002

That Borrowers (1) Mr. Medisten K.J., 23/1374 Kalariakko House, Kadebhagham Road, Palluruthy, Ernakulam-682006, also residing at Vadakkehadathi House, Palamuttam Road, Edakochi, Ernakulam-682010 (2) Mrs. Aswathi Medisten, 23/1374 Kalariakko House, Kadebhagham Road, Palluruthy, Ernakulam-682006, also residing at Vadakkehadathi House, Palamuttam Road, Edakochi, Ernakulam-682010, have availed the following loans/credit facilities from our **Fort Kochi Branch**.

Sl. No.	Loan Nos. & Nature of Loans/Limit	Liability with Interest as on 20.08.2024	Rate of Interest (Exclusive of Penal Charges)
1.	0700619029971 / Housing Loan	Rs. 3,86,447.14	9.95%

The above said loan/credit facilities are duly secured by way of mortgage of the assets more specifically described in the schedule hereunder, by virtue of the relevant documents executed by you in our favour. Since you had failed to discharge your liabilities as per the terms and conditions stipulated, the Bank has classified the debt as NPA as on **18-09-2024**. Hence, we hereby issue this notice to you under Section 13(2) of the subject Act calling upon you to settle the liability of Rs. 3,86,447.14 (Three Lakhs and eighty six thousand four hundred and forty seven rupees Paise only), as on 20.08.2024 with accrued and up-to-date interest and other expenses within sixty days from the date of the notice, failing which we shall exercise all or any of the rights under Section 13(4) of the subject Act.

Further, you are hereby restrained from dealing with any of the secured assets mentioned in the schedule in any manner whatsoever, without our prior consent. It is without prejudice to any other rights available to us under the subject Act and/or any other law in force.

Your attention is invited to provisions of sub-section (8) of Section 13 of the SARFAESI Act, in respect of time available, to redeem the secured assets.

The demand notice had also been issued to you by Registered Post Ack due to your last known address available in the Branch record.

SCHEDULE OF ASSETS: All that part and parcel of the property having a total extent of 3 Cents of land (2 Cents 10.77 Sq. Feet as per assessment certificate) along with residential building of 100 Sq. Ft. at Edakochi Village, Fort Kochi Suburb, Ernakulam (District). Owned by Medisten K.J. **Boundaries as per title deed: North: Property of Kishore; South: Property of Varghese. East: Property of Varghese; West: Concrete Way.**

Date : 27.09.2024

(Sd/-) Authorised Officer
Canara Bank



Bhuvaneshwar Municipal Corporation

Phone no. 0674-2431253, e-mail: info@bmc.gov.in

XXXXX-III-SWPMU-143/2024-25

No. 52464 BMC, BBSR Dated, 20.12.2024

NOTICE INVITING TENDER (NIT)

NATIONAL COMPETITIVE BIDDING THROUGH e-Procurement

C-1322 : On behalf of the Commissioner, Bhuvaneshwar Municipal Corporation (BMC), Dy. Commissioner (Sanitation), BMC invites tenders through e-Procurement in conformity with terms and conditions of the tender document in Two Bid System (Part-I): **General & Technical Bid** and Part II: **Financial Bid (Price Bid/ BOQ)** from intending bidders fulfilling the eligibility criteria and other qualifying requirements mentioned in this tender document for **“Mechanical Sweeping and Allied Clearing of Select Road Stretches under Package-I of Bhuvaneshwar Municipal Corporation for a period of three years”**. Each bid should be submitted online through the website <https://tendersodisha.gov.in> by eligible bidders. The bidders should have necessary portal enrollment (Digital Signature Certificate under e-procurement process of Govt. of Odisha in required class/category, for queries, if any on this tender document, intending bidders may contact Deputy Commissioners (Sanitation), Bhuvaneshwar Municipal Corporation, Bhuvaneshwar during office hours.

1. Schedule of Events:

SL No	Description	Critical Dates
1.	Period of availability of tender document for bidding.	From 23.12.2024 (Time- 11.00 AM) to 21.01.2025 (Time 5.00 PM)
2.	Pre-Bid Meeting	01.03.2025 (Time 12.00 Noon)
3.	Submission of Pre-bid queries by bidders to email id: de-sanitation@bmc.gov.in	01.04.01.2025 up to 5.00 PM
4.	Last date and time for submission of proposal on online mode	21.01.2025 (5.00 PM)
5.	Date & Time of opening of proposal	22.01.2025 (12.00 Noon)

2. Further details can be seen in the bidding document available in [website tendersodisha.gov.in](https://tendersodisha.gov.in) (for view, download and bidding) and in BMC Website www.bmc.gov.in for view and download only).

3. All amendments, Clarifications, time extension etc. will be uploaded in the website only. Bidders should regularly visit the above website to keep themselves updated.

4. Authority reserves the right to reject any or all the tenders without assigning any reasons thereof subject to the limitations prescribed by Central Vigilance Commission.

By Order of the Commissioner, BMC
Sd/- Dy. Commissioner (Sanitation)
Bhuvaneshwar Municipal Corporation

01PR-13002/11/01/19/2425

ഗുണ്ടാ ലിസ്റ്റിലെ

അച്ചനും മകനും കവർച്ച കേസിൽ അറസ്റ്റിൽ

പെരുമ്പാവൂർ: പെരുമ്പാവൂർ പോലീസ് സ്റ്റേഷനിലെ ഗുണ്ടാ ലിസ്റ്റിൽ ഉൾപ്പെട്ട അച്ചനും മകനും കവർച്ചാ കേസിൽ അറസ്റ്റിൽ. മാറമ്പിള്ളി പള്ളിക്കവല ഈരോത്ത് ഷമീർ (ബാവാ 47), ഷിനാസ് (21) എന്നിവരെയാണ് പെരുമ്പാവൂർ പോലീസ് അറസ്റ്റ് ചെയ്തത്. 24ന് വൈകിട്ട് കനാൽ പാലം ജംഗ്ഷനിൽവച്ച് ഇരുപകുറാപനേ അതിൽ യാത്ര ചെയ്തതായ്ക്കെ തട



അറസ്റ്റിലായ ഷിനാസ്, ഷമീർ

ഷമീർ പെരുമ്പാവൂർ പോലീസ് സ്റ്റേഷൻ പരിധിയിലെ കൊലപാതകക്കേസിലെ പ്രതിയാണ്. മകൻ പെരുമ്പാവൂർ, തടിയടിപറമ്പ് സ്റ്റേഷനുകളിൽ നിരവധി കേസിൽ ഉൾപ്പെട്ടയാളാണ്. ഇൻസ്പെക്ടർ ടി.എം. സുഫിയുടെ നേതൃത്വത്തിൽ എസ്എ ശിവപ്രസാദ് ഉൾപ്പെട്ട സംഘമാണ് പ്രതികളെ അറസ്റ്റ് ചെയ്തത്.



പുതുവത്സര ആഘോഷത്തോടനുബന്ധിച്ച് കാർണിവൽ നടക്കുന്ന ഫോർട്ട്കൊച്ചിയിലെ കുറ്റൻ തണൽ മരം ദീപാലംകൃതമായപ്പോൾ.



ക്ഷേപവിഷബാധ റിപ്പോർട്ടുചെയ്യപ്പെട്ട എൻസിസി കുറിപ്പിലെ കുടുംബങ്ങളെ സാമ്പിളുകൾ ശേഖരിക്കുന്ന ആരോഗ്യ വിദഗ്ദ്ധ ഉദ്യോഗസ്ഥർ.

ക്ഷേപവിഷബാധ എൻസിസി കുറിപ്പിൽ പരിശോധന നടത്തി

കാക്കനാട്: തൃക്കാക്കരയിലെ എൻസിസി കുറിപ്പിൽ കേഡുറുകൾക്ക് ക്ഷേപവിഷബാധയുണ്ടായ സാമ്പിളുകളിൽ തൃക്കാക്കര നഗരസഭ ആരോഗ്യ വിദഗ്ദ്ധ ഉദ്യോഗസ്ഥർ പരിശോധന നടത്തി. തൃക്കാക്കര പ്രാഥമികാരോഗ്യ കേന്ദ്രത്തിലെ മെഡിക്കൽ ഓഫീസർ ഡോ. സുനിതകുമാരിയുടെ നിർദ്ദേശ പ്രകാരം ഹെൽത്ത് ഇൻസ്പെക്ടർ കെ.എസ്. ശശി, നഴ്സുമാരായ വിനോദിനി അജ്മിയ, അബീന, ആശാ പ്രവർത്തക നിഷാബീവി എന്നിവരുടെ നേതൃത്വത്തിലുള്ള സംഘം കുറിപ്പിലുള്ള സാമ്പിളുകൾ എടുത്ത് പരിശോധനയ്ക്കെച്ചു. കോളജിലെ താ

ൽകാലിക അടക്കമുള്ള പ്രവർത്തിക്കുന്നില്ല. കുറിപ്പിൽ നിലവിൽ കേഡുറുകളും ഇല്ല. ക്ഷേപ വിഷബാധയായ തുടർന്ന് വിവിധ പ്രായക്കാരായ 100 ലേറെ വിദ്യാർത്ഥികൾ വിവിധ ആശുപത്രികളിലായി ചികിത്സ തേടിയിരുന്നു. കളക്ടർ എൻ.എസ്.കെ. ഉമേഷിന്റെ നിർദ്ദേശ പ്രകാരം കുറിപ്പിന്റെ പ്രവർത്തനം താൽകാലികമായി നിർത്തിവെച്ചിരിക്കുകയാണ്. വരും ദിവസങ്ങളിലും ആരോഗ്യവകുപ്പിന്റെ നിരീക്ഷണവും പരിശോധനകളും തുടരും എന്ന് നഗരസഭ ആരോഗ്യ സ്ഥലം സമിതി അധ്യക്ഷൻ ഉണ്ണികാക്കനാട് അറിയിച്ചു.

അനാശാസ്യകേന്ദ്രം നടത്തിപ്പ് രണ്ടു പോലീസുകാർക്ക് സസ്പെൻഷൻ

പണമിടപാട് രേഖകൾ പരിശോധിക്കുന്നു

കൊച്ചി: എറണാകുളം കടവന്തയിലെ അനാശാസ്യകേന്ദ്രം നടത്തിപ്പുമായി ബന്ധപ്പെട്ട അറസ്റ്റിലായ രണ്ട് പോലീസ് ഉദ്യോഗസ്ഥർക്ക് സസ്പെൻഷൻ. പാലാരിവട്ടം പോലീസ് സ്റ്റേഷനിലെ എഐ സിഐ ബ്രിജേഷ് ലാൽ, കൊച്ചി ട്രാഫിക് ഇറസ്റ്റുപോലീസ് സ്റ്റേഷനിലെ സീനിയർ സിപിഒ രമേശൻ എന്നിവരെയാണ് സിറ്റി പോലീസ് കമ്മീഷണർ പുട്ടവിമലാദി തൃ സസ്പെൻഡ് ചെയ്തത്. കടവന്തയിലെ ലോഡ്ജ് നടത്തിപ്പി

ൽ ഇവർക്ക് പങ്കാളിത്തമുള്ളതാണ് കണ്ടെത്തൽ. തുടർന്ന് ഇരുവരെയും കടവന്ത പോലീസ് കഴിഞ്ഞ ദിവസം അറസ്റ്റ് ചെയ്തിരുന്നു. ഇരുവർക്കും അനാശാസ്യ കേന്ദ്രത്തിന്റെ ലാഭവിഹിതമായി ലക്ഷങ്ങൾ ലഭിച്ചിരുന്നു. അറസ്റ്റിലായ സിപിഒ രമേശൻ നേരത്തെയും അച്ചടക്ക നടപടി നേരിട്ടതായാണ്. ഇയാൾക്ക് ബന്ധു ലക്ഷത്തോളം രൂപ അനാശാസ്യ കേന്ദ്രം നടത്തിപ്പുകാർ നൽകിയതാ

യുള്ള രേഖകളടക്കമാണ് പോലീസ് പിടിച്ചെടുത്തത്. ബ്രിജേഷിന്റെ അക്കൗണ്ടിലേക്കും പണം എത്തിയിട്ടുണ്ട്. രണ്ടു പേരുടെയും ബാങ്ക് അക്കൗണ്ടുകൾ കേന്ദ്രീകരിച്ച് പോലീസ് അന്വേഷണം ആരംഭിച്ചു. പണമിടപാട് സംബന്ധിച്ച രേഖകളും പരിശോധിച്ചുവരുന്നു. കഴിഞ്ഞ ഒക്ടോബറിൽ സൗത്ത് റെയിൽവേ സ്റ്റേഷൻ സമീപത്തെ ഡ്രീലാൻഡ് റസിഡൻസി യെന്ന ലോഡ്ജിൽ നിന്ന് ഉടമയും

അനാശാസ്യ കേന്ദ്രം നടത്തിപ്പുകാരിയും പിടിയ്ക്കപ്പെട്ടിരുന്നു. ഇവരുടെ മൊബൈൽ ഫോണുകളും സാമ്പത്തിക ഇടപാടുകളും പോലീസ് ഉദ്യോഗസ്ഥരുടെ പങ്കാളികൾക്ക് കൈമാറിയിട്ടുണ്ട്. പിടിയ്ക്കപ്പെട്ട പോലീസ് ഉദ്യോഗസ്ഥരുടെ ബിനാമികളായിരുന്നു അനാശാസ്യ കേന്ദ്രം നടത്തിയിരുന്നത്. അനാശാസ്യ കേന്ദ്രം നടത്തിപ്പിൽ കൂടുതൽ പേർക്ക് പങ്കുണ്ടായെന്നും പോലീസ് അന്വേഷിക്കുന്നുണ്ട്.

മോക്ഷ സ്പായുടെ ലൈസൻസ് റദ്ദാക്കാൻ നടപടി തുടങ്ങി

ഉടമയെ കണ്ടെത്താൻ ഊർജിത അന്വേഷണം

കൊച്ചി: ആതുരവേദ സ്പായുടെ മറവിൽ അനാശാസ്യം നടത്തിയ എറണാകുളം നോർത്ത് കലാപാലം റോഡിലെ മോക്ഷ സ്പായുടെ ലൈസൻസ് റദ്ദാക്കാനുള്ള നടപടികൾ പോലീസ് ആരംഭിച്ചു. കഴിഞ്ഞ ദിവസം എറണാകുളം സെൻട്രൽ പോലീസ് നടത്തിയ പരിശോധനയിൽ ഇവിടെനിന്ന് എട്ട് സ്ത്രീകളെയും നടത്തിപ്പുകാരനുമായിട്ടുള്ള നാല് പുരുഷന്മാരെയും അറസ്റ്റ് ചെയ്തിരുന്നു. നഗരത്തിലെ ഏറ്റവും വലിയ അനാശാസ്യ കേന്ദ്രമായിരുന്നു ഇതെന്നാണ് പോലീസിന്റെ കണ്ടെത്തൽ.

തുശ്ശർ സ്വദേശിയും മുംബൈയിൽ താമസക്കാരനുമായ സ്പാ ഉടമയെ കണ്ടെത്തുന്നതിനായി അന്വേഷണം ആരംഭിച്ചതായി കൊച്ചി സിറ്റി പോലീസ് കമ്മീഷണർ പുട്ടവിമലാദി തൃ പറഞ്ഞു. ഇയാൾ രാജ്യത്തെ സെക്സ് റാക്കറ്റിന്റെ മുഖ്യക്കണ്ണിയാണ്. ഇയാളുടെ അക്കൗണ്ടിലേക്ക് കോടികളുടെ ഇടപാടുകളാണ് നടന്നതെന്ന് കമ്മീഷണർ പറഞ്ഞു. മനുഷ്യക്കടത്ത് ഉൾപ്പെടെയുള്ള വകുപ്പുകൾ ചുമത്തിയാണ് പോലീസ് കേസെടുത്തിട്ടുള്ളത്. നടത്തിപ്പുകാരനായ പ്രവീണനെ പോലീസ് അറസ്റ്റ് ചെയ്തിരുന്നു. മൂന്ന് ഇവിടെ പ്രവർത്തിച്ചിരുന്ന ചില തൊറാപ്പികൾ നഗരത്തിന് അകത്തും പുറത്തുമായി സ്പാകൾ തുടങ്ങിയിരുന്നു. ഇവരെ കേന്ദ്രീകരിച്ചും പോലീസ് അന്വേഷണം ആരംഭിച്ചിട്ടുണ്ട്.

ജീവനക്കാരിയോടു മോശം പെരുമാറ്റം

അഡീ. ജില്ലാ ജഡ്ജിയെ സസ്പെൻഡ് ചെയ്തു

കൊച്ചി: കോടതി ജീവനക്കാരിയോട് മോശമായി പെരുമാറി യെന്ന റിപ്പോർട്ടിന്റെ അടിസ്ഥാനത്തിൽ അഡീ. ജില്ലാ ജഡ്ജിയെ സസ്പെൻഡ് ചെയ്തു. ഹൈക്കോടതി ചീഫ് ജസ്റ്റീസ് ഉൾപ്പെട്ട ഹൈക്കോടതി അഡ്മിനിസ്ട്രേറ്റീവ് കമ്മിറ്റിയുടെ തീരുമാനത്തെത്തുടർന്ന് വടക മോട്ടോർ ആക്സിഡന്റ് ക്ലെയിംസ് ട്രൈബ്യൂണൽ ജഡ്ജി എം. ഷുഹൈബിനെതിരേയെന്ന് നടപടി.

ജീവനക്കാരിയോടു ജഡ്ജി മോശമായി പെരുമാറിയിരുന്നെന്ന് തുടർന്ന് കോടതി ജീവനക്കാർ പ്രതിഷേധിച്ചിരുന്നു. ഇതേത്തുടർന്ന് പ്രിൻസിപ്പൽ ജില്ലാ ജഡ്ജിന്റെ സാന്നിധ്യത്തിൽ ആരോപണവിധേയനായ ജഡ്ജി പരസ്യമായി വാക്കാൽ മാപ്പുപേക്ഷിച്ചിരുന്നു. ഇക്കാര്യങ്ങളടക്കം ചൂണ്ടിക്കാട്ടി പ്രിൻസിപ്പൽ ജില്ലാ ജഡ്ജി ഹൈക്കോടതിയിൽ റിപ്പോർട്ട് സമർപ്പിക്കുകയായിരുന്നു.

പണംവെച്ച് ചീട്ടുകളി; 15 പേർ പിടിയിൽ

4.20 ലക്ഷം കണ്ടെടുത്തു

ചൊറയി: പള്ളിപ്പുറം കോൺവന്റ് ബീച്ചിലെ റോംസ്റ്റേയിൽ പണം വെച്ചു ചീട്ടുകളിച്ച 15 അംഗ സംഘത്തെ മുന്നമ്പം പോലീസ് പിടികൂടി. പള്ളിപ്പുറം, കുഴപ്പിള്ളി, തൃശ്ശൂർ, കോട്ടയം, കാലടി, കൊടുങ്ങല്ലൂർ, കുന്തകര മുത്തുകുന്ന് മേഖലയിലുള്ളവരാണ് പിടിയ്ക്കപ്പെട്ടവർ.

കളിക്കളത്തിൽ നിന്ന് 4,20,710 രൂപയും പോലീസ് പിടിച്ചെടുത്തു. 24ന് രാത്രിയിലായിരുന്നു സംഭവം. കടുവകശേരി രണ്ടിത്ത് എന്നതാൽ നടത്തുന്നതാണ് ഹോംസ്റ്റേ എന്ന് പോലീസ് പറഞ്ഞു. കേസെടുത്ത ശേഷം പ്രതികളെ ജാമ്യത്തിൽ വിട്ടയച്ചു.

ആലുവ മണപ്പുറത്ത്

ലഹരി മാഫിയയുടെ ഏറ്റുമുട്ടൽ; ഒരാൾ കൊല്ലപ്പെട്ടു

ആലുവ: ശിവരാത്രി മണപ്പുറത്ത് ലഹരി മാഫിയ സംഘങ്ങൾ തമ്മിലുണ്ടായ ഏറ്റുമുട്ടലിനെത്തുടർന്ന് ഒരാളെ കുത്തേറ്റ് മരിച്ച നിലയിൽ കണ്ടെത്തി. ആലുവയിലെ അനാഥാലയത്തിൽ താമസിച്ചിരുന്ന കോട്ടയം സ്വദേശി ജോസഫ് (25)യെയാണ് കൊല്ലപ്പെട്ട നിലയിൽ കണ്ടെത്തിയത്. ഇന്നലെ പുലർച്ചെ രണ്ടോടെ മണപ്പുറത്തെ കുടിവനത്തിനു

സമീപമാണ് മൃതദേഹം കണ്ടെത്തിയത്. കൊലപാതകം നടന്ന ശേഷം രണ്ട് യുവാക്കൾ ബൈക്കിൽ കയറിപ്പോയതായി ദൃക്സാക്ഷികൾ പറഞ്ഞു. ഉളിയന്നൂർ സ്വദേശിയായ അരുൺ, കുന്തത്തി സ്വദേശി ഫിറോസ് എന്നിവരാണ് ബൈക്കിൽ കയറിപ്പോയതെന്ന് തിരിച്ചറിഞ്ഞിട്ടുണ്ട്. ഫിറോസ് കഞ്ചാവ് കേസിൽ

പ്രതിയാണ്. ആലുവ പോലീസെത്തി നടപടി കടം സ്വീകരിച്ചു. മൃതദേഹം ആലുവ ജില്ലാശുപത്രി മോർച്ചറിയിൽ.



മരിച്ച ജോസഫ്

കെഎസ്ഇബി ജീവനക്കാരെ മർദ്ദിച്ച ഗുണ്ട പിടിയിൽ

ചൊറയി: വൈദ്യുതി ബിൽ അടക്കാത്തതിനെ തുടർന്ന് ഫുഡ് ഊരിയ വൈദ്യുതി ബോർഡ് ജീവനക്കാരെ മർദ്ദിച്ച ഗുണ്ട അറസ്റ്റിൽ. ചൊറയി വാട്സേറ്റമ്പിൽ തൊരപ്പൻ എന്നു വിളിക്കുന്ന രാജേഷ് (51) നെ മുന്നമ്പം പോലീസാണ് അറസ്റ്റ് ചെയ്തത്. ഇയാളുടെ വീട്ടിലെത്തിയ ചൊറയി വൈദ്യുതി ബോർഡ് സെക്ഷനിലെ രണ്ട് ജീവനക്കാരെയാണ് മർദ്ദിച്ചത്. തുടർന്ന് ഊരിയെടുത്ത ഫുഡ് ഭക്ഷണപ്പെടുത്തി തിരികെ കുത്തി

പ്പിച്ചു. ഇതിനു ശേഷം ഗുണ്ട നേരെ ചൊറയിലെ വൈദ്യുതി ബോർഡ് ഓഫീസിലെത്തി മുഴുവൻ ജീവനക്കാരെയും ഭീഷണിപ്പെടുത്തിയത്രേ. പരാതിയിൽ മുന്നമ്പം സിഐ കെ.എസ്. സദീപ്, എസ് ഐ ടി.ബി. ബിൽ എന്നിവരുടെ നേതൃത്വത്തിലുള്ള പോലീസ് സംഘമാണ് അറസ്റ്റ് ചെയ്തത്. കോടതിയിൽ ഹാജരാക്കിയ പ്രതിയെ റിമാൻഡ് ചെയ്തു.



രാജേഷ്



പുതുവൈപ്പ് ബീച്ച് ടൂറിസം ക്ലബ്ബോടനുബന്ധിച്ച് നടന്ന ബീച്ച് റേസ്

എൻസിസി ഓഫീസറെ ആക്രമിച്ചെന്ന് പരാതി; പോലീസ് കേസെടുത്തു

കണ്ടാലറിയാവുന്നവർക്ക് ഏതിരെയെന്ന് കേസ്

തൃക്കാക്കര: കെഎംഎം കോളജിൽ നടന്ന എൻസിസി കേഡുറുകളുടെ കുറിപ്പിൽ അതിക്രമിച്ച കയറി എൻസിസി ഓഫീസറെ ആക്രമിച്ചെന്ന പരാതിയിൽ കണ്ടാലറിയാവുന്ന പ്രതികൾക്കെതിരെ കേസെടുത്തു.

ലൈഫ്ഗാർഡ് കേണൽ കെ.ബി. ബിൽ എന്നിവരുടെ നേതൃത്വത്തിൽ കയ്യുതിർവഹണം നടത്തപ്പെടുകയും ഭീഷണിപ്പെടുത്തിയ ശേഷം മുർച്ചയുള്ള ആയുധമുപയോഗിച്ച് കുത്തി പരിക്കേല്പിച്ചതായും പരാതിയിൽ പറയുന്നു.

ലിപിക്കുകയും ചെയ്തതായാണ് കേസ്. 21 കേരള എൻസിസി ബുറോയിൽ അഡ്മിനിസ്ട്രേറ്റീവ് ഓഫീസറാണ് കെ.ബി. ബിൽ. പ്രധാന പ്രതികളിൽ ഒരാൾ മുർച്ചയുള്ള ആയുധമുപയോഗിച്ച് കവിളിലും കഴുത്തിലും നടുവിനും കുത്തി പരിക്കേല്പിച്ചതായും

കെ.ബി.ബിൽ സിംഗ് തൃക്കാക്കര പോലീസിനു മൊഴി നൽകി. വിവിധ വകുപ്പുകൾ ചുമത്തി കണ്ടാലറിയാവുന്ന പ്രതികളുടെ പേരിൽ കേസ് രജിസ്റ്റർ ചെയ്തതായും റിപ്പോർട്ട് കോടതിക്കു നൽകിയതായും തൃക്കാക്കര പോലീസ് അറിയിച്ചു.

ഡിസംബർ 23 ന് രാത്രിയിൽ ക്ഷേപവിഷബാധയെ തുടർന്നു 100 ലധികം കേഡുറുകളെ വിവിധ ആശുപത്രികളിൽ പ്രവേശിപ്പിച്ചിരുന്നു.

ക്ഷേപവിഷബാധ സംബന്ധിച്ച വിവരം യഥാസമയം രക്ഷിതാക്കളെ എൻസിസി ഓഫീസർ അറിയിച്ചിരുന്ന പരാതിയുമായെത്തിയ രക്ഷിതാക്കളെയും നാട്ടു

കാരെയും അകത്തേക്ക് പ്രവേശിക്കാൻ തയ്യാറാവാതെ വന്നതോടെയാണ് ഗേറ്റ് തുറന്ന് അകത്ത് പ്രവേശിച്ചവരുമായി ക്യാമ്പിനു ഉള്ളിൽ സംഘർഷമുണ്ടായത്. ക്ഷേപവിഷബാധയെത്തുടർന്ന് എൻസിസി കുറിപ്പിന്റെ പ്രവർത്തനം താൽകാലികമായി നിർത്തിവെച്ചിരിക്കുകയാണ്.

KATURI MEDICAL COLLEGE, GUNTUR
Last chance for BSc NURSING lapsed seats
Admission only for Girls
1100 Bedded Hospital, 150 MBBS seats, 2 Million Sq. ft. Bldgs.
കേരളം, എറണാകുളം, ഇടുക്കി, പത്തനംതിട്ട, തൃക്കാക്കര എന്നീ ജില്ലകളിൽ നിന്നുള്ള 200ൽ അധികം രോഗി പെൺകുട്ടികൾ പഠിക്കുന്ന കേരളം അകാശത്തുള്ളതാണ് നീക്കമുണ്ടാകാത്ത പെൺകുട്ടികൾക്ക് പഠിക്കാനുള്ള അവസരം. കേരളം അകാശത്തുള്ളതാണ് നീക്കമുണ്ടാകാത്ത പെൺകുട്ടികൾക്ക് പഠിക്കാനുള്ള അവസരം. കേരളം അകാശത്തുള്ളതാണ് നീക്കമുണ്ടാകാത്ത പെൺകുട്ടികൾക്ക് പഠിക്കാനുള്ള അവസരം.
Contact: **GODWIN GEORGE**
Mob: 9447114466
(Trusted name in Nursing Admission for the last 20 years)
CARMEL EDUCATION
Opp. Welcare Hospital, Vythila Kochi
Near Kanjikuzhi Bus Stop, Kottayam
0481-2577899 Mob: 90370 44566

SCHEDULE I FORM A (PUBLIC ANNOUNCEMENT) (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF SASTRA ROBOTICS INDIA PRIVATE LIMITED	
1 Name Of Corporate Person	Sastra Robotics India Private Limited
2 Date Of Incorporation Of Corporate Person	19/08/2013
3 Authority Under Which Corporate Person Is Incorporated/ Registered	RoC-Ernakulam
4 Corporate Identity Number / Limited Liability Number Of Corporate Person	U31900KL2013PTC034784
5 Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	XXU/536-C1, AMS Building Kaipadamughal, CUSAT PO, Ernakulam, Cochin, Kerala, India, 682022 Telephone : 8089359964 IBBI Reg. no: IBB/IPA-002/IP-N01163/2021-2022/13856
6 Liquidation Commencement Date Of Corporate Person	23-12-2024
7 Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name : Madhusudhanan EP Address : Embram Madam, Nettoor PO, Ernakulam, 682040, Email id: epmadhusudhanan@gmail.com Telephone : 8089359964 Date : 27-12-2024 Place : Ernakulam
8 Last Date For Submission Of Claims	22-01-2025

Notice is hereby given that the **SASTRA ROBOTICS INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 23-12-2024. The stakeholders of **SASTRA ROBOTICS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 22nd January, 2025, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.